## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1477/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Urban Infrastructure Trustees Ltd.

V/s.

Neelkanth Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

1. Chaitrika Patki ilb Vidhii Partners

Adv- for

Corporate Debtor

Chartridia

2. Counsel sharan Jagilani Advocatio for alm Advocate Ms. Sonali Aggarval financial Creditori c'| 6 M/s Jonnackar & Associatio

ORDER CP No.1477/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.12.2017.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)